

**HARYANA VIDHAN SABHA**

**3<sup>rd</sup> SESSION**

**BULLETIN NO. 3**

**Monday, the 24<sup>th</sup> February, 2020**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 24<sup>th</sup> February, 2020 from 2.00 P.M. to 6.31 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	13	-	-	24

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: - 17

**II. WELCOME TO THE FORMER MINISTER OF HARYANA.**

During the Question Hour, the Parliamentary Affairs Minister, on behalf of the House, welcomed Shri Ram Saroop Rama, former Minister of State for Sports, Haryana, who was sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

**III. INTIMATION REGARDING ABSENCE.**

The Speaker informed the House that he had received an intimation from Shri Sri Krishan Hooda, M.L.A. expressing his inability to attend the Budget Session from 20<sup>th</sup> February, 2020 to 4<sup>th</sup> March, 2020 due to self illness.

**IV. INTIMATION REGARDING FIXATION OF TIME FOR DISCUSSION ON GOVERNOR'S ADDRESS.**

The Speaker informed the House that he had fixed the party wise time for discussion on Governor's Address and copy of the same has been circulated to all the Members of the House.

**V. NOTICES OF CALLING ATTENTION MOTIONS/CONVERSION OF ADJOURNMENT MOTION INTO CALLING ATTENTION MOTION.**

When some Members from the Indian National Congress Party sought the fate of their Calling Attention Motions given notices of by them, the Speaker informed them that those were either admitted or disallowed or sent to the Government for comments. Several Members from the Opposition Benches urged the Speaker to admit their Calling Attention Motions as these relate to important matters. The Speaker asked the Members that they can raise their issues at the time of discussion on the Governor's Address.

When Smt. Geeta Bhukkal, a Member from the Indian National Congress Party sought the fate of her Adjournment Motion regarding increasing intoxication among the youths of the State given notices of by the Members of her party, the Speaker informed her that it has been converted into Calling Attention Motion No. 21 and same has been admitted for 27<sup>th</sup> February, 2020.

**VI. RAISING THE MATTER REGARDING NON OFFICIAL DAY.**

Smt. Geeta Bhukkal raised the matter regarding non official day and urged the Speaker that the non official day falling on 27.02.2020 may not be converted into official day as she has given a non official resolution. She again requested the Speaker that from last five years non official day is being converted into official day hence this time this may not be made. The Speaker asked the Member that as her non official resolution has been received today hence he will look into the matter.

**VII. RAISING THE VARIOUS MATTERS/DEMANDS.**

During the Zero Hour, the Speaker allowed the Members to raise the various matters/demands of their respective constituencies. Thereafter, Smt. Geeta Bhukkal, Shri Shamsher Singh Gogi, Shri Dharam Pal Gonder, Shri Ram Karan, Shri Randhir Singh Gollen, Shri Neeraj Sharma, Shri Mamman Khan, Rao Dan Singh, Shri Aftab Ahmed, Shri Sombir, Rao Chiranjeev, Mohd. Ilyas, Smt. Naina Singh Chautala, Shri Pardeep Chaudhary, Shri Dharam Singh Chhoker, Shri Varun Chaudhary, Shri Subhash Gangoli, Shri Balbir Singh, Shri Mewa Singh, Shri Kuldeep Vats,

Dr. Bishan Lal, and Shri Leela Ram raised various matters/demands of their respective constituencies.

### **VIII. DISCUSSION ON GOVERNOR'S ADDRESS.**

Dr. Abhe Singh Yadav, MLA, while moving the motion:-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 20<sup>th</sup> February, 2020 at 11.00 A.M.’.”

and spoke for 27 minutes.

Shri Jogi Ram Sihag, MLA, seconded the motion and spoke for 07 minutes.

S/Shri Lakshman Napa, Krishan Lal Middha, Deepak Mangla, Satya Parkash, Leela Ram, Ram Niwas and Ram Karan, Members from the Treasury Benches, spoke for 05, 10, 15, 07, 09, 02 and 02 minutes, respectively.

Rao Dan Singh, Shri Jagbir Singh Malik and Shri Varun Chaudhary, Members from the Indian National Congress Party, spoke for 28, 20 and 04 minutes, respectively.

Shri Randhir Singh Gollen, an Independent Member, spoke for 11 minutes.

The Deputy Speaker occupied the Chair from 4.33 P.M. to 5.53 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House at 6.30 P.M. for 5 minutes.

The Sabha then adjourned till 11.00 A.M. on Tuesday, the 25<sup>th</sup> February, 2020.

**CHANDIGARH**  
the 24<sup>th</sup> February, 2020.

**SECRETARY.**